

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 26th day of October, 2010

CONTEMPT PETITION No.15/2010

IN

ORIGINAL APPLICATION No.93/2008

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER
HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

Kalyan Meena,
Mail Motor Driver
O/o Senior Supdt. of Post Offices,
Jaipur City Division,
Jaipur.

... Petitioner/Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Shri Radhika Dorai Swamy,
Secretary to the Govt. of India, ,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Shri Santosh Gaurior,
Chief Post Master General,
Rajasthan Circle,
Jaipur.
3. Mr.Y.K.Sharma,
Sr. Supdt. of Post Offices,
Jaipur City Division,
Jaipur.

... Respondents

(By Advocate : Shri Mukesh Agarwal)

b/

ORDER (ORAL)

The applicant/petitioner has filed this Contempt Petition for alleged violation of the order dated 31.3.2009 (Ann.CP/1), passed by this Tribunal in OA No.93/2008, whereby a direction was given to the respondents to decide representation of the applicant dated 11.8.2007 by passing a reasoned and speaking order within a period of one month.

2. Notice of this CP was given to the respondents, who have filed their reply. Alongwith the reply, the respondents have enclosed copy of the order dated 5.5.2010 (Ann.R/1), whereby representation of the applicant has been rejected.
3. In view of what has been stated above, the present CP does not survive for consideration and the same stands disposed of accordingly. Notices issued to the respondents are hereby discharged.
4. It is, however, made clear that in case the applicant feels aggrieved by the order dated 5.5.2010 (Ann.R/1), it will be permissible to him to file a substantive OA.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)
MEMBER (J)

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